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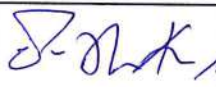
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

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|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No.177/252/HDB/2017 |
| NAME OF THE COMPANY | Solan India Private Ltd |
| NAME OF THE PETITIONER(S) | Solan India Private Ltd & (04) Other Petitioners |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad & Another Respondent |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------|-------------|------------------------------------|---|
| S. RAVI, Senior Advocate | | | |
| Ch. Pushyam Kiran | Advocate | Pushyamkiran@gmail.com, 9848037557 |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
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Heard Shri S. Ravi, Learned Senior Counsel along with Shri CH. Pushyam Learned Counsel for the Petitioner. Issue notice to RoC with a direction to submit his report within 2 weeks. Post the case on 27.11.2017.


Member (T)

Bm


Member (J)